

**I N D E X
TO
LOK SABHA DEBATE**

FIFTH SERIES

Volume I

FIRST SESSION OF FIFTH LOK SABHA

March, 19 to April 2, 1971

Phalguna 28, 1892 to Chaitra 12, 1893 (Saka)



**LOK SABHA SECRETARIAT
NEW DELHI**

Price : Rs. 5.00

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LOK SABHA SECRETARIAT
NEW DELHI

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Information regarding various States in India and the various foreign countries has been indexed under their respective names.

A list of abbreviations used in the Index is given below :

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B. O. H.	.	.	Business of the House
C. A.	.	.	Calling Attention to Matter of Urgent Public Importance
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M.P.

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**PUBLISHED UNDER RULES 379 AND 382 OF THE RULES OF PROCEDURE AND CONDUCT OF
BUSINESS IN LOK SABHA (FIFTH EDITION) AND PRINTED BY THE MANAGER,
GOVERNMENT OF INDIA PRESS, NASIK.**
